

(b) if so what action Government have taken against them ?

The Deputy Minister of Defence (Sardar Majithia) : (a) Yes.

(b) The matter is under investigation.

Imperial Bank Shares

*740. { Shri Krishnacharya Joshi :
Th. Jugal Kishore Sinha :

Will the Minister of Finance be pleased to state :

(a) the number of applications received by the Reserve Bank from the share-holders of the ex-Imperial Bank of India for compensation during the month of July 1955; and

(b) the amount so claimed?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha) : (a) 1,865.

(b) Rs. 2,21,50,516-2-4.

Audio-Visual Education

*279. { Shri S. N. Das :
Shri P. N. Rajabhoj :

Will the Minister of Education be pleased to state :

(a) whether the programme for the development of audio-visual education during the Second Five Year Plan has been formulated by the National Board for Audio-visual Education;

(b) if so the important features of the programme; and

(c) what are the other important decisions taken by the Board in its last sitting?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House [See Appendix V annexure No. 22].

National Research Development Corporation

*302. **Shri S. N. Das :** Will the Minister of Natural Resources and Scientific Research be pleased to state :

(a) whether the National Research Development Corporation has granted a licence to a German Firm for a new process, for preparation of an Ion exchange material from coal, developed at the Fuel Research Institute, Dhanbad;

(b) if so, the terms and conditions of the issue of the licence; and

(c) whether any other firm has also been granted licence for the purpose ?

The Deputy Minister of Education (Dr. K. L. Shrimall) : (a) Yes, Sir.

(b) A statement giving the required information is laid on the Table of the House. [See Appendix V, annexure No. 23].

(c) Yes, Sir .

Maharaj Pramukh of Rajasthan

344. **Shri Balwant Sinha Mehta :** Will the Minister of Home Affairs be pleased to state :

(a) who has succeeded the late Maharaj Pramukh of Rajasthan;

(b) whether the successor will retain the title of the Maharaj Pramukh or he will be recognised only as a ruler; and

(c) the total amount that his successor will get as emoluments or privy purse, etc. ?

The Deputy Minister of Home Affairs (Shri Datar) : (a) and (b). His Highness Maharajadhiraja Maharana Bhagwat Singhji has been recognised as the Ruler of Udaipur in succession to is late Highness Maharana Bhupal Singh. The office of Maharaj Pramukh of Rajasthan held by the late Maharana of Udaipur was personal to him and with his demise the office has ceased to be.

(c) Rs. 10 lakhs per annum.

Detenus

345. { Shri D. C. Sharma :
Shri Ibrahim :
Pandit D. N. Tiwary :

Will the Minister of Home Affairs be pleased to lay a statement on the Table of the House showing the total number of persons detained, State-wise, at present under the Preventive Detention Act ?

The Deputy Minister of Home Affairs (Shri Datar) : I lay a statement on the Table of the House showing the total number of persons in detention, State-wise, on the 31st July, 1955 [See Appendix V, annexure No. 24].